

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No...../199

Versus.....

Date of Order	Orders
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22-11-94

Adjournd
CASE NOT FORMED
PUTUP FOR BEARING
On 17-1-1995

S.D.
COURT MASTER OFFICER.

17-1-95

None for the ~~request~~ both parties

D. B. not formed today.

Be listed before D. B. on 3/4/95

Dy. Registrar

C.A.T. Jaipur Bench

3/4/95

adjourned on request -

5/5/95

Office

5-5-95 None for the parties.

The case has been called for the second time still none is present. The OA is dismissed in default for non-prosecution on the part of the applicant.

Copy made
10/5

Ahs
Subh
Vijay
22/5/95

(Batten Prakash)

M.T.

15/5